

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13/11/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1249/2019
PETITION NUMBER : IBA/829/2019
NAME OF THE PETITIONER(S) : STRESSED ASSETS STABILIZATION FUND (SASF)
NAME OF THE RESPONDENT(S) : RAMANA SEKHAR STEELS LTD
UNDER SECTION : SEC 12A OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

USHA BALASUBRAMANIAN
INSOLVENCY RESOLUTION
PROFESSIONAL



ORDER

It is an application filed by the Interim Resolution Professional u/s.12(A) of the Insolvency and Bankruptcy Code, 2016 seeking withdrawal of the Company Petition based on 100% approval given by the CoC in its meeting dated 08.11.2019 for withdrawal of the Insolvency and Bankruptcy Application, this IBA/829/2019 is hereby **dismissed as withdrawn** by allowing MA/1249/2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)